

THE HIGH COURT OF MEGHALAYA SHILLONG


No.HCM.II/66/2022-Rect/219

Dated Shillong the 21st May, 2024

NOTIFICATION

None of the candidates who appeared in the Speed Test for the post of Stenographer Grade I under this Registry held on 29th April, 2024 have been found qualified to appear for the personal interview.


By Order,



Registrar (Admn.) & Member Secretary,
Recruitment Committee for Officers and Staff,
High Court of Meghalaya.

Memo No.HCM.II/66/2022-Rect/219-A

Dated 21st May, 2024

Copy to:

1. *The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.*
2. *The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
3. *The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
4. *The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
5. *The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information of Registrar General.*
6.  *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
7. *Notice Board.*
8. *Office file.*


Registrar (Admn.) & Member Secretary
Recruitment Committee for Officers and Staff
High Court of Meghalaya